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One three-roomed flat in Queen Victoria Road Mess.

One bungalow in the President's Estate.

Sixty to sixty-seven rooms in F Block hutments.

Fifteen rooms in H Block hutments.

Fifteen rooms in Sher Shah Road Mess hutments.

A few quarters in the 1100-acre area.

Amongst the important public buildings which have suffered minor damage or cracks are the kitchen and dining room in the family-wing in the Rashtrapati Bhavan, the Central corridor of the Prime Minister's House, six rooms on the Attic Storey of Parliament House, Palam Airport terminal building, Safdarjung Airport and the Raisina Road Hostel including the Press Club.

There have been hair/plaster cracks in the Janpath Hotel, Asoka Hotel and the Reserve Bank buildings. The Reserve Bank building is not a Government building. The building was built by the Reserve Bank authorities themselves and it is under their mangement.

A number of bungalows in New Delhi have developed cracks, the worst affected being on the Hastings Road. Amongst the important ones are the houses occupied by the Minister of Information and Broadcasting, Minister of Parliamentary Affairs, Minister of Labour and the Speaker of Lok Sabha; two M.Ps. houses in Ferozshah Road, one M.P.'s. flat in North Avenue and one in South Avenue.

Government quarters in a number of other localities in New Delhi are also reported to have suffered minor damage.

It is estimated that the approximate cost of the extra repairs rendered necessary to the Government buildings as a result of the earthquake will be under Rs. 5 lakhs.

I would like to add that we are awaiting further reports from various branches. Generally speaking the reports are to the effect that the damages are of a minor nature.

WRITTEN ANSWERS TO QUESTIONS

# मार्थ ईस्ट फ्रंटियर एजेन्सी में जाने के लिये परिमट की श्रावश्यकता

\*६५०. श्री प्यारे लाल कुरील 'तालिब': क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या भारतीय नागरिकों को नार्थ ईस्ट फंटियर एजेन्सी में जाने के लिये परिमट लेना पड़ता है और यदि हां, तो उसके क्या कारण हैं; और
- (ख) क्या इस परिमट सिस्टम को खत्म करने का कोई प्रस्ताव सरकार के विचाराधीन हैं ?

†[PERMIT REQUIRED FOR VISITING NEFA

\*650. SHRI P. L. KUREEL URF TALIB: Will the PRIME MINISTER be pleased to state:

- (a) whether Indian citizens are required to obtain permits for visiting the North East Frontier Agency and if so, what are the reasons therefor; and
- (b) whether there is any proposal under Government's consideration to abolish this permit system?]

वैदेशिक-कार्य उपमंत्री (श्रीमती लक्ष्मी एन० मेनन): (क) जी हां, भारतीय नागरिकों को स्राज्ञापत्र लेना पड़ता है।

फिर भी, उत्तर पूर्व सीमान्त एजेन्सी में प्रवेश करने पर पूर्ण प्रतिबन्ध नहीं लगाया गया

<sup>†[ ]</sup> English translation.

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है। प्रवेश को, सुरक्षा की दुष्टि से तथा सीधे-साधे कबाइली लोगों को बाहरी लोगों के शोषण से बचाने के लिये. नियमित रखा गया है।

## (ख) जी नहीं।

† [THE DEPUTY MINISTER OF EX-TERNAL **AFFAIRS** (SHRIMATI Lakshmi Menon): (a) Yes. Indian citizens are required to obtain permits.

There is however no total ban on visits to the North East Frontier Agency. The entry is regulated for reasons of security as well as to avoid exploitation of the simple Tribal people at the hands of the outsiders.

#### (b) No.]

# विदेशी राष्ट्रों से पत्र-व्यवहार

\*६५२. श्री गरुदेव गुप्तः क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

- (क) सरकार द्वारा विश्व के विभिन्न राष्ट्रों से कौन-कौन सी भाषात्रों व्यवहार किया जाता है;
- (ख) क्या किसी राष्ट्र ने किसी भाषा विशेष में पत्र-व्यवहार करने पर ग्रापत्ति की है; भ्रौर
- (ग) यदि उपरोक्त भाग (ख) का उत्तर 'हां' हो, तो किस राष्ट्र ने ग्रापत्ति की ग्रौर क्या ग्रापत्ति की ?

#### †[Correspondence with Foreign NATIONS

\*652, SHRI GURUDEV: Will the PRIME MINISTER be pleased to state:

- (a) the languages in which correspondence is done by Government with the various nations of the world;
- (b) whether any nation has objected to the correspondence in any particular language; and

(c) if the answer to part (b) above be in the affirmative, which nation objected to it and what was the objection?

वैदेशिक-कार्य उपमंत्री (श्रीमती लक्ष्मी मेनन): (क) अन्य सरकारों के साथ भारत सरकार का सरकारी पत्र-व्यवहार ग्रंग्रेज़ी में होता है लेकिन विश्वास-पत्र (लेटर ग्राफ क्रीडेंस) म्रादि कुछ ग्रौपचारिक प्रलेख हिन्दी में भेजे जाते हैं।

- (ख) जी नहीं।
- (ग) प्रश्न ही नहीं उठता।

†[THE DEPUTY MINISTER OF EX-TERNAL AFFAIRS (SHRIMATI (a) The official LAKSHMI MENON): correspondence of the Government of India with other governments is conducted in English, but certain formal documents, like letters of credence, etc., are sent in Hindi.

- (b) No.
- (c) Does not arise.]

#### FIXATION OF PRICES OF ESSENTIAL COMMODITIES

\*653, Dr. SHRIMATI SEETA MANAND: Will the Minister of Com-MERCE AND INDUSTRY be pleased state:

- (a) whether prices of any of essential commodities have been fixed by Government:
- (b) if the answer to part (a) above be in the affirmative, what are commodities for which prices been fixed and by what date sumers are likely to get relief the soaring prices of the essential commodities; and
- (c) if the answer to part (a) above be in the negative, what is the reason therefor?